

Public Sector Undertakings (including Pawan Hans Helicopters Ltd.)	51
Air Taxi Operators	19
Private Companies	42

In addition Pawan Hans Helicopters Ltd. would receive 2 helicopters during December 1996 and private operators hold permission to import 10 helicopters.

(c) No proposal has been received from any private operator to provide scheduled helicopter service for tourism purpose.

(d) Guidelines have been framed to ensure that facilities and infrastructure exist/are created for operations, maintenance and training of the personnel for helicopter based operators.

Hospet-Mahaboobnagar Railway Line

2028. SHRI K.C. KONDAIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to conduct a survey for laying a railway line between Hospet and Mahaboobnagar;

(b) if so, the time by which the survey is likely to be completed; and

(c) the time by which the work on above line is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir. A Reconnaissance Engineering-cum-Traffic Survey for a new BG line from Munirabad (near Hospet) to Mahaboobnagar has been included in the Budget, 1996-97.

(b) 31.03.1997

(c) Consideration of the project will only be possible, once the results of the survey become available.

[Translation]

Air Services for Ajmer and Pushkar

2029. SHRI TARACHAND BHAGORA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Rajasthan Government has offered free land for connecting the religious places Ajmer and Pushkar with air services; and

(b) if so, the time by which the airport is likely to be constructed there?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Airports Authority of India (AAI) has requested the State Government to acquire 460 acres of land for construction of an airport at Ajmer suitable for operation of AB-320/B-737 type of aircraft. The State Government has not so far confirmed the

acquisition of land. The land is therefore, yet to be handed over and as and when the State Government hands over the requisite land AAI would take up the project.

Development of Railway Stations

2030. SHRI RAJENDRA AGNIHOTRI : Will the Minister of RAILWAYS be pleased to state :

(a) the names of the Railway Stations modernised/developed/expanded in Uttar Pradesh during the last three years;

(b) the names of the Railway Stations which are being modernised/developed/expanded in Uttar Pradesh and expenditure likely to be incurred thereon;

(c) the names of the Railway Stations proposed to be modernised/developed/expanded in near future;

(d) whether the Government propose to set up any new Railway Stations in the State; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Lalitpur, Jhansi, Orai, Banda, Mahoba, Chitrakutdham, Saidraja, Chopan, Billi, Barakalan, Dudhinagar, Chandauli, Majhwar, Tulsi Ashram, Kuchm, Renukoot, Krishnashilla, Saktinagar, Deoria Sadar, Indara, Badshahnagar, Basti, Allahabad, Belthara Road, Deoria Sadar, Salempur, Kasganj, Ballia, Gonda, Agra Fort, Faizabad, Mirzapur, Allahabad, Firozabad, Varanasi, Lucknow, Bhadoi and Ghaziabad.

(b) Mathura, Jhansi, Agra Cantt., Dildarnagar, Mughalsarai, Belthara Road, Mau Jn., Salempur, Bhatni, Ghazipur city, Deoria Sadar, Manduadih, Allahabad City, Pilibhit, Lucknow, Lalkuan, Gorakhpur, Gonda, Kanpur Central, Tundla, Varanasi, Allahabad Jn. and Aligarh. Likely expenditure on development of these stations is Rs.16.90 crore.

(c) Modernisation/development/expansion of railway stations is a continuous process and the same is under taken on need based programme depending upon the overall availability of funds in each financial year.

(d) No, Sir.

(e) Does not arise.

[English]

Allocation of Funds for providing Passengers Amenities

2031. SHRI DINSHA PATEL :
SHRI N.I. RATHWA :
SHRI GORDHANBHAI JAVIA :
SHRI SHANTILAL PARSOTAMDAS PATEL :

Will the Minister of RAILWAYS be pleased to state:

(a) the details of allocation of funds for providing Passenger Amenities at the railway stations of Gujarat during the Eighth Five Year Plan;

(b) whether the targets have been achieved during the said period;

(c) if so, the details thereof alongwith the passenger amenities provided so far;

(d) whether drinking water is available for passengers in sufficient quantity at railway stations of Badodara, Chhota Udepur, Panchmahal, Bharuch, Jambusar and tribal areas of Gujarat; and

(e) if not, the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (e). Allocation of funds for the provision of passenger amenities at stations are provided to the Railway Zones according to their requirements and no state-wise bifurcation of allocations are maintained. Amenities at stations are provided as per norms based on the volume of passenger traffic and all stations are provided with the same. Drinking water facility is provided at all railway stations.

Setting up of Ancillary Units of VSP

2032. DR. M. JAGANNATH : Will the Minister of STEEL be pleased to state :

(a) whether the Government have set up Task Force for setting up of ancillary/downstream projects for Visakhapatnam Steel Project;

(b) if so, the names of the companies and products selected during the last three years;

(c) whether MOU has been signed with all the units selected by the Task Force for the supply of raw material;

(d) the names of the selected companies with which

the MoU has not been signed so far and the reasons therefor;

(e) the units which have started commercial production; and

(f) the steps initiated to encourage the development of such units?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) Yes, Sir. In September, 1990 the Government of Andhra Pradesh constituted a special Task Force with the District Collector, Visakhapatnam as the Chairman and representatives from Visakhapatnam Steel Plant, District Industries Centre of Visakhapatnam, Andhra Pradesh Industrial Infrastructure Corporation, Andhra Pradesh State Finance Corporation and the State Bank of India as the members.

(b) Since 1993-94 thirty seven (37) downstream and ancillary industries have been identified. The names of the downstream and the ancillary units selected are given in the Statement-I.

(c) So far, MOU has been signed with 28 units.

(d) MOU has not been signed with remaining 9 units, details of which are given in the enclosed statement-II

(e) 14 units have started commercial production as indicated in the enclosed statement-I.

(f) The progress of the units which are yet to be commissioned and which are not performing well is being regularly followed up by Visakhapatnam Steel Plant through the constituted special Task Force. These entrepreneurs are also being counselled both by Visakhapatnam Steel Plant and the Task Force. On review and after a reasonable/sufficient period a decision to cancel the non-performers is taken by the Task Force.

STATEMENT - I

Units Selected in Last Three Years

Product/Name of the Unit	Whether MOU entered into	Whether in operation	Remarks
1	2	3	4
<i>Downstream Industries</i>			
<i>HP Napthalene</i>			
Andhra Organics	No		On review it was decided to make further value added items internally.
Himadri Chemicals	No		
<i>Slag based Industries</i>			
Sri Ratnagiri Cements	Yes	Yes	
Sri Sowbhagya Cements (I) Ltd.	Yes	Yes	
Himalaya Cements Pvt. Ltd.	Yes	Yes	